



**Government of Jammu and Kashmir
Health and Medical Education Department
Civil Secretariat, J&K, Srinagar**

Notification,

Srinagar, the 17th July, 2019

SRO **453** .- In exercise of the powers conferred by sub section (1) and sub-section (2) of Section 33-F of the Drugs and Cosmetics, Act, 1940 (Central Act), the State Government hereby appoint Mrs. Deepika Singh, Senior Scientist & Head, Quality Control & Quality Assurance Division, CSIR-IIIM, Jammu as Government Analyst for the whole State of Jammu and Kashmir for purpose of Chapter IV-A of the said Act.

By order of the Government of Jammu and Kashmir.

(Atal Dulloo) IAS

Financial Commissioner

Health and Medical Education Department

No:- HD/Drugs/27/2019

Dated **17**-07-2019

Copy to the:-

- 01/ Financial Commissioner to Hon'ble Governor.
- 02/ Secretary to the Government, General Administration Department .
- 03/ Secretary, Department of Law Justice & Parliamentary Affairs.
- 04/ Director, SKIMS Soura (Ex. Officio Secretary to the Government)
- 05/ Commissioner, Drugs and Food Administration, J&K, Srinagar
- 06/ Director, Information J&K, Srinagar with the request to publish the notification in the leading local dailies of Jammu/Kashmir for three consecutive days.
- 07/ Director, Archives, Archaeology & Museums, J&K, Srinagar.

- 08/ Managing Director, JKMSCL, Srinagar.
- 09/ Director ISM, J&K, Srinagar.
- 10/ Director Health Services, Jammu/Kashmir.
- 11/ State Drug Controller, J&K, Srinagar.
- 12/ Director, SIR, Indian Institute of Integrative Medicines, Canal Road, Jammu.
- 13/ General Manager, Government Press, Srinagar with the request to publish the notification in the Government Gazettee.
- 14/ OSD to Advisor (K) (In charge Health and Medical Education)
- 15/ Mrs. Deepkia Singh, Senior Scientist & Head Quality Control & Quality Assurance Division, CSIR, IIM, Jammu
- 16/ Private Secretary to Financial Commissioner, Health and Medical Education Department.
- 17/ Concerned file.